

Benami deal of Mohram Nagar Dehat Harijan Cooperative Transport Society with Express Tourist Bus Service

5400. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of SHIPPING AND TRANSPORT be pleased to refer to the reply given to Unstarred question No. 1980 on 3rd December, 1981 regarding benami deal of Mohramnagar Dehat Harijan Cooperative Transport Society with Express Tourist Bus Service and lay the particulars of the said benami deal on the Table of the House ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH) : The particulars furnished by Delhi Administration are as below:—

Mehramnagar Harijan Cooperative Society Ltd., Delhi were holding a Stage Carriage Permit on route Delhi-Kakrola, granted by State Transport Authority, Delhi. The permit was being regularly renewed upto 9-11-1976. Temporary permit was, however, granted upto January, 1979 pending verification of certain complaints regarding overcharging etc. No further permit was granted after January, 1979.

In the year 1978, another complaint was received against the Society for having forged the permit granted by the State Transport Authority and also for having a 'Benami Deal' with Express Tourist Bus Service Co. The facts were verified through the Enforcement Branch of the Directorate of Transport. The matter was also referred to Registrar, Co-operative Societies who had intimated that action under Section 55 of the Delhi Co-operative Society Act against the Society was being initiated. It was also reported by the Registrar Co-operative Society that the financial

position of the Society was unsatisfactory and it was being wound up. The Society was also served a show cause notice by the Transport Authority, Delhi, under section 60 of the Motor Vehicles Act for cancellation of the permit. The matter was placed in various State Transport Authority's meetings where no satisfactory explanation was ever furnished by the Society. In the last meeting of the State Transport Authority held on 27-5-1981, it was further noted that the vehicle against which the permit was granted was sold by the Society without State Transport Authority's permission.

Pending enquiry on the above issue, the permit was not renewed beyond January, 1979. The non-availability of the vehicle on the said route resulted in lot of inconvenience to the general public and State Transport Authority had been receiving representations from Delhi Transport Corporation as well as from public for the grant of the said route. The State Transport Authority in its meeting held on 27-5-1981, took a total view of the entire facts and decided to cancel the permit granted in favour of the Society and allotted the same to Delhi Transport Corporation. Delhi Transport Corporation has been accordingly asked to put the vehicle on this route.

Selection of Senior scale Officers for Training at Staff College, Baroda

5401. SHRI VIRBHADRA SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether any guidelines have been issued to the zonal Railways about the mode of selection of Senior Scale Officers of the various Departments viz., Transportation and

Commercial, Personnel, Accounts and others for getting training at Staff College, Baroda, if so, what;

(b) whether it is a fact that a particular Officer selected for such training is about to retire within the next 2-3 years or so is kept in mind while selecting such Officers to ensure that public exchequer's money is not wasted but properly utilised; if not, reasons therefor ;

(c) the particulars of such Officers of the various Departments on the Northern Railway (including its Divisions) who were selected for Baroda Staff College or are being sent presently; the manner of their selection and which of them are due to retire within the next 2-3 years ?

THE DEPUTY MINISTER
IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS
(SHRI MALLIKARJUN): (a) and (b). There are no specific instructions regarding mode of selection of Senior Scale Officers for training but general guidelines exist which among others, provide that as far as possible nomination of officers retiring within 2-3 years should be avoided.

(c) List of Officers in Senior Scale on various Departments deputed for training by Northern Railway at Railway Staff College, Vadodara during the period 1-10-80 to 30-11-81 is enclosed. Only one Officer Shri G. Sampath who is due to retire within next 2 years was deputed for training.

Nomination of officers is done by individual Railways taking into account administrative convenience

Statement

List of senior scale officers of various departments deputed for training at Staff College, in various courses from 1-10-1980 to 30-11-1981

Sl. No.	Name and designation of the Officer	Training Course
1	Shri T. N. Bhatnagar, SSTE	} Special Course on Personnel Administration and Industrial Relations.
2	Shri R. N. Lall, DEE	
3	Shri R. K. Bansal, DEE	} Short Course on Energy Management.
4	Shri A. K. Malhotra, DME	
5	Shri H. S. Sinha, SME	Special Course on Organisation of Training Techniques.
6	Shri Anil Madan, DME	Special Course on Maintenance Management.
7	Shri G. Sampath, W.M.	Special Course on Production Planning Cost and Control.
8	Smt. P. Raheja, STO(P)	Induction Course for IRTS Probationers.
9	Shri J. S. Kachwa, DEN	Special Course for in-service IRPS Officers.

Sl. No.	Name and designation of the Officer	Training Course
10	Shri H. S. Anand, DEE	Induction Course for IRSEE Probationers
11	Shri G. Sampath, Principal, STS	} Advanced Work Study Course for Senior Scale Officers.
12	Shri E. N. Lall, DEE	
13	Shri G. S. Garg, SSTE	} Seminar on Contracts and Arbitrations.
14	Shri K. K. Soni, SEN	
15	Shri Sushil Kumar, SSTE	Special Course on Training for Trainers.
16	Shri R. A. Khandey, DEN	} Short Course on Eviction from Railway Premises.
17	Shri S. K. Srivastava, SEN	
18	Shri S. Malhotra, DME	} Induction Course for IRSME Probationers.
19	Shri G. N. Asthana, PE	
20	Shri Y. N. Dhawan, PE	

Independent body for objective assessment and evaluation of country's malaria control efforts

5402. Dr. KRUPASINDHU BHOI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether an Expert Group on Malaria, constituted by the Indian Council of Medical Research, has recommended the setting up of an independent body for objective assessment and evaluation of the country's malaria control efforts;

(b) if so, the recommendations of the group and the reaction of Government thereto; and

(c) the action proposed to be taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) No.

(b) and (c). Does not arise.

Sethusamudram canal project in Tamil Nadu

5403. SHRI B. K. NAIR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the details of the Sethusamudram Canal Project in Tamil Nadu;

(b) the progress made so far; and

(c) if not, when it is likely to be taken up for execution ?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) A Committee to go into the question of economic viability of Sethusamudram Project has been constituted. Their Report is awaited.

(b) and (c). Do not arise.

National Maritime Board Agreement Vis-a vis article of agreement of the Indian Seamen

5404. SHRI M. M. LAWRENCE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the National Maritime Board's Agree-